

and died in the early hours of 19th July. Another employee of Inspectorate of Armaments was found stabbed to death by an unknown person(s), near his house on the night of 20. 7. 1971.

(b) The facts regarding the death of the employee of the Gun and Shell Factory, Cossipore are that he alongwith another friend of his entered a restaurant near Bibi Bazar at 11.00 p. m. Two other individuals were present, who were plain clothes Policemen. An argument ensued, while all of them were taking drinks and were intoxicated, which resulted in a quarrel breaking out between them during which one of the plain-clothes Policeman shot the G & SF employee who was later removed to the hospital where he died the next morning, i. e. 19th July. The other person who was not a Factory employee and who also had been shot, died on the spot. A case has been registered against the Policeman bearing Cossipore PS Case No. 228 dated 19- 7- 1971 under Section 302/207/34 IPC.

Surplus Army Vehicle Released to Societies/Colleges/Schools in U. P.

7371. SHRI JITENRA PRASAD : Will the Minister of DEFENCE be pleased to state the number of Vehicles released during the past three years from the surplus army vehicle quota to Kakori Shaheed Education Society, Shahjahanpur, Uttar Pradesh; Kakori Shaheed High School, Miranpur Katra, Shahajhanpur, Uttar Pradesh; Kakori Shaheed High School, Khutar, Shahjanpur, Uttar Pradesh; Kakori Shaheed Inter-College, Jalalabad, Shahjahanpur, Uttar Pradesh ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : Two jeeps and one truck were released to the Kakori Shaheed Education Society, Shahjahanpur over the past three years, to meet the requirements of the education institutions run by the Society.

Mangalore Fertilizer Plant

7372. SHRI P. R. SHENOY : Will the Minister of PETROLEM AND CHEMICALS be pleased to state :

(a) whether there is a proposal to set up a fertilizer factory near the Mangalore Harbour Project area and for this pupose vast land has been acquired;

(b) the reasons for the factory not coming up so far;

(c) the capacity of factory with regard to employment of human labour; and

(d) the amount so far spent for this factory, item-wise ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) Yes, Sir. About 315 acres are stated to have been acquired for the project.

(b) The main reason for the delay was that M/s Malabar Chemicals & Fertilizers Limited who are to implement this project could not make satisfactory financing and foreign collaboration arrangements. They have, however, recently concluded agreements with foreign parties for design, engincering services, supply of equipment, etc. far implementing the project. This is under consideration of Government.

(c) About 700 persons are expected to be employed when the factory goes into production.

(d) About 65 lakhs, as indicated below are reported to have been spent :

	(Rs. lakhs)
Promotional cost	7.50
Engineering fees	24.75
Recurring expenses up to July, 1971.	26.60
Other expenses	6.15
Total :	65.00